

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.93/9/HDB/2020
NAME OF THE COMPANY	Hinduja National Power Corporation
NAME OF THE PETITIONER(S)	Bharat Heavy Electrical Ltd
NAME OF THE RESPONDENT(S)	Hinduja National Power Corporation
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Rohan Aloor for the Operational Creditor.
Ld. Counsel Ms. Anjali for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor filed written submissions. However, the submissions are in Font size No.6. CD is directed to resubmit the written submissions in proper Font size No.12.

Ld. Counsel for the Operational Creditor is directed to ensure that the physical copy of the written submissions is filed.

Matter is adjourned to 10.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)